

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**OA No. 060/00506/2017**

**Date of decision- 09.01.2018**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Harminder Singh S/o Sh. Kuldip Singh aged 53 years, R/o Pratap Nagar, Near Telephone Exchange Sirhind Distt. Fategarh Saib, working as Sr. Section Engineer (P.Way) under Respondent no. 2.

**...APPLICANT**

**BY ADVOCATE :** Mr. Karnail Singh, Advocate.

**VERSUS**

1. Union of India through General Manager, Northern Railways, Headquarter Office, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Ambala.
3. Senior Divisional Engineer, Northern Railway, Ambala Cantt.
4. Superintendent of Police, CBI, Sector 30, Chandigarh.

**...RESPONDENTS**

**BY ADVOCATE:** Mr. Lakhinder Bir Singh, Advocate.

**ORDER (ORAL)**

**SANJEEV KAUSHIK, MEMBER(J):-**

Learned counsel for the applicant submitted that the present O.A has become rendered infructuous.

Ordered accordingly.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 09.01.2018**  
'jk'